

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

NGT/PB/893/Admin/2026/297

9th June, 2026

**OFFICE ORDER**

Consequent upon his posting vide letter No A.1203/11/725/2026 of Hon'ble High Court of Bombay, Sh. P. M. Badar, District Judge-2 and Additional Sessions Judge, Nashik has been appointed as Registrar, National Green Tribunal, Western Zonal Bench, Pune on deputation basis, initially for the period of one year w.e.f. 02.06.2026 (F/N). The pay, allowances, perks and privileges to Sh. P. M. Badar admissible to him in the National Green Tribunal, would be as per the option exercised by him under the applicable rules.

The terms & conditions for the deputation of Sh. P. M. Badar, Registrar, NGT, WZB, Pune will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.



(Vineeta Warsi)  
Registrar General

To,

Sh. P. M. Badar,  
Registrar  
NGT, WZB, Pune

Copy to:

1. Ld. Registrar General, Hon'ble High Court of Bombay
2. District and Sessions Court Nashik
3. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
4. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
5. PPS to Hon'ble Chairperson, NGT
6. PA to Registrar General, NGT (PB), New Delhi
7. Accounts Section, NGT (PB), New Delhi
8. RTI Cell, NGT (PB), New Delhi
9. Computer Section for updation on NGT website
10. Guard file (Admin)

(Vineeta Warsi)  
Registrar General